

Compulsory retirement of principals of Government Schools

2695. DR. RANBIR SINGH:
SHRI RAM NATH KOVIND:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether in order to improve the deteriorating standard of Government-run Schools in Delhi, it has been decided to make compulsory retirement of Principals in whose schools the pass percentage in Board examinations has been below 10 percent during the past four years;

(b) if so, the details thereof with names of Principals school-wise, selected for such punitive action;

(c) whether the result of Board examinations in the Kendriya Vidyalas at Pitampura, Lawrence Road and Shalimar Bagh is below 5 percent during the past four years; and

(d) what action Government propose to take against such Principals?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) According to the information furnished by the Govt. of National Capital Territory of Delhi the particulars of Principals/Vice-Principals of the schools where the results of the public examinations are continuously low (below 10 percent) for the last five years are being collected. Since the performance of the students in the Board Examination is one of the criteria to measure the efficiency of the head of the school, action may be taken against such heads as per the provisions of FR-56(j). The names of such heads of the schools have not been identified.

(c) No, Sir.

(d) Does not arise.

Improvement at Railway Stations in Uttar Pradesh

2696. MAULANA OBAIDULLAH KHAN AZMI: Will the Minister of RAILWAYS be pleased to state:

(a) the railway stations in Uttar Pradesh whose condition needs improvement; and

(b) the steps being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) and (b) Facilities such as drinking water, waiting halls, seating arrangement and latrines are provided at all stations. Amenities such as refreshment rooms, retiring rooms, sheds on platforms etc. are provided based on the importance of the station, the volume of traffic handled at the station and the number of long distance trains stopping, originating or terminating at the station. Therefore, the availability of amenities at all stations will not be uniform. Important stations and stations with a large volume of traffic are provided with all amenities whereas smaller stations, with a relatively meagre volume of traffic, are not provided with the same quantum of amenities.

However, as a continuous process, the Railways conduct surveys to ascertain the adequacy of amenities at every station and the deficiencies, wherever noticed, are made good by including suitable works in the Railways Annual works Programmes and subject to the availability of funds.

The Ministry of Railways, however, does not maintain this information State-wise.

Railway's share of passenger and freight traffic

2697. SHRI SURESH PACHOURI: Will the Minister of RAILWAYS be pleased to state:

(a) the Railways share in carrying the passenger and freight traffic at present;